

GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY

From

**Chief Engineer (Infra-II)
Gurugram Metropolitan Development Authority
Gurugram.**

To

**Registrar General,
National Green Tribunal
Copernicus Marg, New Delhi**

Memo No. SE/GMDA/Infra-II/2020/203

Dated:5.07.2020

Subject:- Comments on Final report of the Yamuna Monitoring Committee dt 29.6.2020.

1. This is with reference to order dated 05.03.2020 and 6.5.2020 issued by Hon'ble NGT in O.A.6 of 2012 as well as Final report of the Yamuna Monitoring Committee dt 29.6.2020.
2. Status of discharge of untreated effluent to Storm water drain Leg-I, II & III and the new STPs required to be constructed to treat the additional discharge as well as Status report with respect to effective waste water management for Gurugram had been submitted before RYMC vide email dt 19.6.2020 as well as HSPCB.
3. Final report dt 29.6.2020 has been submitted by the YMC before the Hon'ble NGT.
4. On perusal of the report, it is submitted that GMDA would like to submit comments w.r.t report submitted by YMC which is enclosed herewith.
5. Comments submitted for kind information of Hon'ble NGT.

DA/As above

**Executive Engineer(Proj.)
for Chief Engineer (Infra-II)
GMDA, Gurugram**

Endst No. EE(Proj) /GMDA/2020/204-209

Dated: 5.07.2020

Copy of the above is forwarded to the following for information please:-

1. Chief Executive Officer, GMDA
2. Commissioner, MCG
3. Chief Engineer- Infra-II, GMDA
4. Chief Engineer-1/ 2, MCG
5. Superintending Engineer, Infra-II, GMDA
6. Regional Officer, Gurugram North & South, Gurugram

**Executive Engineer(Proj.)
for Chief Engineer (Infra-II)
GMDA, Gurugram**

1. ATR regarding observations raised in the third party report of efficacy study of STPs

Sr. No.	Name of STP/CETP all existing	Capacity in MLD	Deptt.	Status as on August, 2018	Observations of RYMC	Observations of Third party evaluation	Progress achieved from Jan, 20 to May, 20	Total progress achieved till date	Issues Pending	Road map and timelines for future course of action and timelines	Present status
48	Dhanwapur, Gurgaon	50	GMDA	Under construction	-	-	Meeting the prescribed parameters	Plant commissioned during January 2019	-	-	Meeting the prescribed parameters
49	Dhanwapur, Gurgaon	68	GMDA	Under upgradation	Some minor operational deficiencies	Not required	Construction work completed alongwith Trial run of STP	Upgradation work completed except painting work of structure pending due to lockdown	Painting work of structure pending due to lockdown	Work got delayed due to NGT ban on construction to prevent air pollution in the end of 2019 and current epidemic of COVID-19. Work will be completed by 31-08-2020, however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19	STP working properly up to secondary treatment meeting the prescribed parameters
50	Behrampur	120	GMDA	Working properly except monitor operational	Some minor operational deficiencies	IIT Roorkee pointed out deficiencies	Meeting the prescribed parameters.	All operational deficiencies have been attended.	-	-	Meeting the prescribed parameters.

Sr. No.	Name of STP/CETP all existing	Capacity in MLD	Deptt.	Status as on August, 2018	Observations of RYMC	Observations of Third party evaluation	Progress achieved from Jan, 20 to May, 20	Total progress achieved till date	Issues Pending	Road map and timelines for future course of action and timelines	Present status
				deficiencies							
51	Behrampur, Gurgaon	50	GMDA	Under Upgradation	some minor operational deficiencies	Not required	Construction work completed alongwith Trial run of STP	Upgradation work completed except painting work of structures pending due to Lockdown	Painting work of structure pending due to Lockdown	Work got delayed due to NGT ban on construction to prevent air pollution in the end of 2019 and current epidemic of COVID-19. Work shall be completed by 31-08-2020 , however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19	STP working properly up to secondary treatment meeting the prescribed parameters
52	Dhanwapur, Gurgaon	100	GMDA	Working properly except some minor operational deficiency	some minor operational deficiency	IIT Roorkee pointed out deficiencies	Meeting the prescribed parameters	All operational deficiencies have been attended.	-	-	Meeting the prescribed parameters.

2. Status of New STPs (Under construction and proposed).

Sr. No.	Name and Address	Capacity in MLD	Departments	Date of start of construction/likely date of start of construction	Progress achieved from Jan, 20 to May, 20	Total progress achieved till date	Pending issues	Road map for future course of action	Remark
Under Construction STPs									
7	Sarai Alawardi	1	ULBD	01.06.2018	15%	95%	COVID-19 lockdown	Work got delayed due to NGT ban on construction to prevent air pollution in the end of 2019 and current epidemic of COVID-19. Work to be completed by 31-10-2020, however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19	
8	Gadoli Kalan	1	ULBD	01.06.2018	20%	90%	COVID-19 lockdown	Work got delayed due to NGT ban on construction to prevent air pollution in the end of 2019 and current epidemic of COVID-19. Work to be completed by 31-10-2020, however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19	
9	Baliawas (against Gwalpahadi)	1	ULBD	01.06.2018	20%	60%	COVID-19 lockdown	Work got delayed due to NGT ban on construction to prevent air pollution in the end of 2019 and current epidemic of COVID-19. Work to be completed by 31-12-2020, however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19	

Sr. No.	Name and Address	Capacity in MLD	Departments	Date of start of construction/likely date of start of construction	Progress achieved from Jan, 20 to May, 20	Total progress achieved till date	Pending issues	Road map for future course of action	Remark
10	Jajzgarh (against Khiwari, Gurugram)	10	ULBD		Proposal revised to 20 MLD STP being constructed by GMDA detail given in "Proposed STPs"				
11	Mohmadpur Jharsa	2	ULBD	01-06-2018	15%	50%	-	Work got delayed due to NGT ban on construction to prevent air pollution in the end of 2019 and current epidemic of COVID-19. Work to be completed by 31-12-2020, however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19	
13	Darbaripur	1	ULBD	01-06-2018	20%	45%	-	Work got delayed due to NGT ban on construction to prevent air pollution in the end of 2019 and current epidemic of COVID-19. Work to be completed by 31-12-2020, however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19	
14	Bandwari(Shifted from Sihi/Khedki Daula)	1	ULBD	01-06-2018	0%	0%	-	Work got delayed due to NGT ban on construction to prevent air pollution in the end of 2019 and current epidemic of COVID-19. Work to be completed by 31-03-2021, however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19	Dispute at site.
Proposed STPs									

Sr. No.	Name and Address	Capacity in MLD	Departments	Date of start of construction/likely date of start of construction	Progress achieved from Jan, 20 to May, 20	Total progress achieved till date	Pending issues	Road map for future course of action	Remark
1	Jhazgarh	20	GMDA	01.09.2020	Estimate prepared and got approved from the Authority meeting held on 16.3.2020 under the Chairmanship of Hon'ble CM, Haryana. DNIT has been prepared and under finalization	Estimate approved and DNIT under finalization	-	Work got delayed due to current epidemic of COVID-19. Work to be completed by 31.12.2021, however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19	Administrative approval accorded in Authority meeting on 16.03.2020.
2	Dhanwapur	100	GMDA	01.09.2020	Estimate prepared and got approved from the Authority meeting held on 16.3.2020 under the Chairmanship of Hon'ble CM, Haryana. DNIT has been prepared and under finalization	DNIT under finalization	-	Work got delayed due to current epidemic of COVID-19. Work to be completed by 31.12.2022, however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19	Administrative approval accorded in Authority meeting on 16.03.2020.
6	Dhankot, Gurugram	0.5	Gram Panchayat	1.9.2020	Estimate prepared and	Estimate approved and	-	Work got delayed due to current epidemic of COVID-19. Work to be completed by	

Sr. No.	Name and Address	Capacity in MLD	Departments	Date of start of construction/likely date of start of construction	Progress achieved from Jan, 20 to May, 20	Total progress achieved till date	Pending issues	Road map for future course of action	Remark
			Department		got approved from the Authority meeting held on 16.3.2020 under the Chairmanship of Hon'ble CM, Haryana. DNIT has been prepared and finalized	Estimate approved and DNIT finalized		30.09.2021, however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19	
7	Bajghera	2	Gram Panchayat Department	01.09.2020	Estimate prepared and got approved from the Authority meeting held on 16.3.2020 under the Chairmanship of Hon'ble CM, Haryana. DNIT has been prepared and finalized	DNIT finalized	-	Work got delayed due to current epidemic of COVID-19. Work to be completed by 30.09.2021, however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19	Administrative approval accorded in Authority meeting on 16.03.2020.
8	Manesar and Naharpur Kasan, Gurugram	25	GMDA(Depost work of PHED)	01.09.2020	Estimate prepared and got approved from the Authority meeting held on	DNIT under finalization	-	Work got delayed due to current epidemic of COVID-19. Work to be completed by 31.12.2022, however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of	Administrative approval accorded in Authority meeting on 16.03.2020.

Sr. No.	Name and Address	Capacity in MLD	Departments	Date of start of construction/likely date of start of construction	Progress achieved from Jan, 20 to May, 20	Total progress achieved till date	Pending issues	Road map for future course of action	Remark
					16.3.2020 under the Chairmanship of Hon'ble CM, Haryana. DNIT has been prepared and under finalization			COVID-19	

3. ATR regarding observations raised in the third party report of efficacy study of CETPs

Sr. No.	Name of CETP	Capacity in MLD	Deptt.	Existing/Under construction/proposed	Status as on August, 2018	Observations of RYMC	Observations of Third party evaluation	Progress achieved from Jan, 20 to May, 20	Total progress achieved till date	Issues Pending	Road map and timelines for future course of action and timelines	Present status
15	IMT Manesar, Gurugram	55	HSIIDC	Existing	Working properly except some minor operational deficiency	some minor operational deficiency	IIT Roorkee pointed out deficiencies	Meeting the prescribed parameters.	All operational deficiencies have been attended.	-	-	Meeting the prescribed parameters.
16	Sector-34, Gurugram	20	HSIIDC	Proposed				Matter w.r.t. land acquisition is sub judicious in Punjab & Haryana High Court in CP no. 38 of 2012 next		Matter w.r.t. land acquisition is sub judicious in Punjab &		

Sr. No.	Name of CETP	Capacity in MLD	Deptt.	Existing/Under construction/proposed	Status as on August, 2018	Observations of RYMC	Observations of Third party evaluation	Progress achieved from Jan, 20 to May, 20	Total progress achieved till date	Issues Pending	Road map and timelines for future course of action and timelines	Present status
								date of hearing is fixed for 03-07-2020.		Haryana High Court in CP no. 38 of 2012 next date of hearing is fixed for 03-07-2020.		
17	Manesar, Gurugram	25	HSIIDC	Proposed	25 MLD STP is being constructed by GMDA as deposit work of PHED detail given in “Proposed STPs ”							

4. Townwise discharge leading to river Yamuna.

S.No.	District		Name of Town	Present Population as on 01.01.2020	Water Consumption in 2020 MLD			Sewerage generated	Name of Departments	No. & Treatment Capacity (in MLD)						Treatment Capacity required upto 2020 (MLD)	Gap in treatment upto 2020 (MLD)	Actual discharge reaching to STPs	Quantity of sewage to be diverted from unauthorized area	
					Supplied by Deptt.	Supplied by private developers	Total consumption			80% of C	Existing		Under construction		Proposed					Total Capacity
					A	B	A+B= C			No.	Capacity	No.	Capacity	No.	Capacity	Total Capacity				
25	Gurugram	1	Taoru	27000 aprox	5.0 MLD	0	5.0 MLD	3.0 MLD	PHED	1	4.5MLD	0	0	0	0	4.5 MLD	4.5 MLD	0		
		3	Gurugram		478	60	538	430	GMDA	5	388	0	0	5	149	537	430	0	373(333+40)	51.30
									MCG	0	0	6	7	0	0	7				
26									Colonizers (DLF)	28	40									

5. Latest status report regarding management of sewerage in unauthorized colonies.

Progress regarding Tapping of Sewage(excluding Gurugram)							
Sr. No.	Name of city MC	No. of location	Quantum of effluent to be diverted MLD	No. of location work completed	Quantum diverted	No. Of location where work is under process	No. of location work not started
1	Yamuna Nagar	11					
2	Rohtak	2					
3	Sonepat	8					
4	Gohana	1					
5	Panipat	58					
6	Bahadurgarh	16					
7	Palwal	29					
8	Ganaur	2					
9	Radaur	1					
		128					

The list is enclosed as Annexure-1

Information is NIL for Gurugram

6. Progress for diversion of flow from unauthorized area

S.No	District		Name of Town	Quantity of sewage to be diverted	Progress achieved from Jan, 20 to May, 20	Total progress achieved till date	Pending issues	Road map for future course of action	Certificate
16	Gurugram	1	Taoru	0		0	0	0	0
17		3	Gurugram	138.69 MLD	33.90 MLD diverted	87.39 MLD diverted	Balance 49 points of 51.30 MLD is yet to be diverted Which is delayed due to ban on construction activity by Hon'ble Supreme Court in NCR region due air pollution and lockdown due to Covid-19	Likely to be completed by 31- 12- 2021 however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19	

7. Latest report regarding Septage management for safe disposal of septage generated in unsewered areas.

Sr. No.	Name of MC	Septage Management Notified or not	No. of private Tankers	No. of tankers of MC	No. of tankers with GPF	Month wise quantum of sewage disposed of STP through tankers. (In MLD)				
						Jan, 20	Feb, 20	Mar, 20	Apr, 20	May, 20
4	Gurugram	Yes	20	5	0	2.3 ML	2.6 ML	2.8 ML	0.58 ML	0.35 ML

Observations of HSPCB- Kindly provide the quantum of sewage in MLD only.

8. Latest progress report regarding laying of sewerage in approved areas.

Sr. No.	Name of town	Deptt.	Target date	Length of sewer to be laid(in mtr.)	Quantity of effluent to be diverted (in MLD)	Progress achieved during Jan-May 2020 (in meters))	Total Progress achieved till date (in meters)	Quantity of effluent diverted during Jan-May 2020 (in MLD)	Total Quantity of effluent diverted so far (in MLD)	Pending issues	Road map for future course of action
34	Gurugram		Sewerage already laid								

9. Status of Leg-I, Leg-II and Leg-III.

Sr. No.	Name of drains	Discharge as on 2018 (MLD)	Present Discharge	Progress achieved from Jan, 20 to May, 20	Total progress achieved till date	Pending issues	Road map for future course of action with timelines
1	Leg-I	22.80	8.60	3.5 MLD	14.20	Balance 6 points of 8.6 MLD is yet to be diverted out of 22.8 MLD. Which is delayed due to ban on construction activity by Hon'ble Supreme Court in NCR region due air pollution and lockdown due to Covid-19	Likely to be completed by 31-12- 2021 however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19
2	Leg-II	35.64	7.80	15.95 MLD	27.84	Balance 5 points of 7.8 MLD is yet to be diverted out of 35.64 MLD. Which is delayed due to ban on construction activity by Hon'ble Supreme Court in NCR region due air pollution and lockdown due to Covid-19	Likely to be completed by 31-12- 2021 however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19
3	Leg-III	80.25	34.90	14.45 MLD	45.35	Balance 38 points of 34.90 MLD is yet to be diverted out of 80.25 MLD. Which is delayed due to ban on construction activity by Hon'ble Supreme Court in NCR region due air pollution and lockdown due to Covid-19	Likely to be completed by 31-09- 2021 however, subject to availability of labour due to various phases of lockdown in future in view of epidemic of COVID-19
Total		138.69	51.30	33.90 MLD	87.39	Balance 49 points of 51.3 MLD is yet to be diverted	

Details of Leg-I, Leg-II and Leg-III Annexure- 2A, 2B and 2C.

10. Status of installation of Online Monitoring Devices on STPs

Sr. No.	Name of STP (all existing)	Capacity in MLD	Deptt.	Status as on August, 2018	Progress achieved from Jan, 20 to May, 20	Present status	Issues Pending	Road map and timelines for future course of action and timelines
48	Dhanwapur, Gurgaon	50	GMDA	-	Already installed	Installed	None	N.A.
49	Dhanwapur, Gurgaon	68	GMDA	Installed	Already installed	Installed	None	N.A.
50	Behrampur	120	GMDA	Installed	Already installed	Installed	None	N.A.
51	Behrampur, Gurgaon	50	GMDA	Installed	Already installed	Installed	None	N.A.
52	Dhanwapur, Gurgaon	100	GMDA	Installed	Already installed	Installed	None	N.A.

11. Status of installation of Online Monitoring Devices on CETPs

Sr. No.	Name of CETP	Capacity in MLD	Deptt.	Status as on August, 2018	Progress achieved from Jan, 20 to May, 20	Present status	Issues Pending	Road map and timelines for future course of action and timelines
15	IMT Manesar, Gurugram	55	GMDA	Installed	Already installed	Installed	None	N.A.

Additional Information desired by RYMC may be submitted in table no. 12 and 13 below.

12. Status of existing STPs

Sr. No.	Name of STP/CETP all existing	Capacity in MLD	Deptt.	Actual discharge reaching in STPs (MLD)	Discharge to be diverted with laying of sewerage system(MLD)	Discharge to be tapped from unauthorized area (MLD)
48	Dhanwapur, Gurgaon	50	GMDA	48	2	-
49	Dhanwapur, Gurgaon	68	GMDA	65	3	-
50	Behrampur	120	GMDA	110	8	-
51	Behrampur, Gurgaon	50	GMDA	25	16.45	-
52	Dhanwapur, Gurgaon	100	GMDA	85	11	-

13. Status of New STPs (Under construction and proposed).

Sr. No.	Name and Address	Capacity in MLD	Departments	Actual discharge reaching in STPs (MLD)	Discharge to be diverted with laying of sewerage system(MLD)	Discharge to be tapped from unauthorized area (MLD)
Under Construction STPs						
7	Sarai Alawardi	1	ULBD	-	1 MLD	-
8	Gadoli Kalan	1	ULBD	-	1 MLD	-
9	Baliawas (against Gwalpahadi)	1	ULBD	-	1 MLD	-
10	Jajzgarh (against Khiwari, Gurugram)	10	ULBD	-	-	-
11	Mohmadpur Jharsa	2	ULBD	-	2 MLD	-
12	Mohmadpur Jharsa (Shifted from Ghata)	1	ULBD	-	-	-
13	Darbaripur	1	ULBD	-	1 MLD	-
14	Bandwari(Shifted from Sihi/Khedki Daula)	1	ULBD	-	1 MLD	-
20	Any other STPs					
Proposed STPs						
1	Jhazgarh	20	GMDA	-	6.1 MLD	-
2	Dhanwapur	100	GMDA	-	-	-
6	Dhankot, Gurugram	0.5	Gram Panchayat	-	0.5 MLD	-

Sr. No.	Name and Address	Capacity in MLD	Departments	Actual discharge reaching in STPs (MLD)	Discharge to be diverted with laying of sewerage system(MLD)	Discharge to be tapped from unauthorized area (MLD)
			Department			
7	Bajghera	2	Gram Panchayat Department	-	1 MLD	-
8	Manesar and Naharpur Kasan, Gurugram	25	GMDA(D epost work of PHED)	-	6.35 MLD (Present discharge will be treated at existing 55 MLD CETP at Manesar)	-
11	Any other STPs					

Updated Action plan in the case of OA No. 06 of 2012 titled as Manoj Mishra Vs. Union of India and others.

(As on 2.07.2020)

ACTION PLAN FOR CONTROLLING AND TREATMENT OF DISCHARGE IN LEG NO. I

Sr. No.	Responsible Department	Location where waste water falls into Leg No.-I	Discharge in MLD	Target Date	Status of Action Plan
1	GMDA	At Cyber Park near Under passtowards Sikanderpur	02	Achieved	Connection disconnected and discharge is diverted
2	GMDA	Near Rapid Metro Pillar 92Near NH-8 Culvert	2.5	Achieved	Connection disconnected and discharge is diverted
3	GMDA	Near Furniture Market,Mehrauli Road, Sikanderpur	1.5	Achieved	Connection disconnected and discharge is diverted
4	MCG	At Sikanderpur Village	0.3	Achieved	Connection disconnected and discharge is diverted
5	MCG	Near Railway Culvert No. 47, Palam Vihar	2.6	31.12.2021	75 % work completed by M/s SantKripa Infra Tech Pvt. Ltd. against agreement amount Rs.225.60 lakhs for laying of sewer line and to connect with 20 MLD STP being proposed at Village Jahazgarh. DPR had been prepared and Administrative approval to the work of construction of 20 MLD STP at Jahajgarh amounting to Rs 32.08 cr has been accorded by GMDA Authority during the meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. However, tender could not be floated considering the lockdown imposed due to recent epidemic of COVID-19
6	MCG	Near New Cambridge Public School, Choma Road, New Palam Vihar	2	31.12.2021	
7	MCG	Near Mother Dairy,PalamVihar	0.7	Achieved	The sewer connection has been disconnected from SWD.
8	MCG	M/s Sea Hawk, UdyogVihar,Sec- 18	0.5	Achieved	The sewer connection has been disconnected from SWD.
9	MCG	Nagarro Building, Plot No. 36,UdyogVihar, Sec-18	0.7	Achieved	The sewer connection has been disconnected from SWD on dated 10.11.2018. With respect to Udyog Vihar area under the jurisdiction of HSIIDC, AGM, HSIIDC submitted that the discharge from the industries is connected to the HUDA master sewer line. In addition, these two connections identified during the joint survey have been disconnected and compliance has been made.
10	HSIIDC	Green Belt near NH-8UdyogVihar	1.5	Achieved	
11	HSIIDC	Rao market UdyogVihar, Sec-18	0.5	Achieved	

Sr. No.	Responsible Department	Location where waste water falls into Leg No.-I	Discharge in MLD	Target Date	Status of Action Plan
12	MCG	Locations under Box Type Storm Water Drain	01	30.06.2021	A committee of GMDA/MCG /HSIIDC/HSPCB has been constituted to resurvey the SWD for tracing the connections time to time
13	MCG	Sewage of village Mullahera connected in Green Belt, Sec- 22	01	31.08.2020	Work is held up due to COVID-19 lockdown.
14	MCG	Sewage of Village Dundahera connected with storm water on Old Delhi Road	01	31.08.2020	Work is held up due to COVID-19 lockdown.
15	Panchayat Deptt/ GMDA	Bajghera	1	30-9-2021	The estimate for construction of STPs of capacity 2 MLD at Baghera has been framed amounting to Rs. 7.58 Cr. Respectively and Administrative approval to the work has been accorded by GMDA Authority during the meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. However, tender could not be floated considering the epidemic of COVID-19 and hence, the action points to be achieved by 31-12-2020 is likely to be delayed by six months and Honble NGT may consider minimum extension of timelines for completion till 30-9-2021. Further, Development & Panchayat deptt has been requested vide letter dt 20.3.2020 to deposit the requisite funds with GMDA as works will be carried out as deposit work.
16	MCG	SWD Connection, near Red Rose Public School & RlyTrack, PalamVihar.	4	Achieved	The sewer line has been diverted from drainage system -Achieved.
		Total	22.8		

Discharge diverted- 14.20 MLD

Balance discharge to be diverted/treated- 8.60 MLD

Note: Due to closure imposed in view of COVID 19, this discharge has reduced from 8.60 MLD to 1 MLD.

ACTION PLAN FOR CONTROLLING AND TREATMENT OF DISCHARGE IN LEG NO.II

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. II	Discharge in MLD	Target Date	Status of Action Plan
1	GMDA	DLF phase-IV in-front of H.No.6510	1.5	Achieved	Connection disconnected and discharge is diverted
2	MCG	Sukhrali & MDI	2	30.06.2020	95% work completed, work is held up due to COVID-19 lockdown.
3	MCG	M. R Motor at Mata Road	0.5	Achieved	
4	MCG	Plot No.999, Mata Road NearKatariaChowk	0.5	Achieved	
5	MCG	Invitation Garden at Mata Road	0.25	Achieved	
6	MCG	Near Mata Temple near Village Gurugram	0.25	Achieved	
7	MCG	Satija Steel near petrol pump	0.01	Achieved	
8	MCG	Akshi Sweets near petrol pump	0.01	Achieved	
9	MCG	Near GAV Academy Gate (Sheetla Colony)	02	Achieved	
10	MCG	Pet Zone Mata road	0.1	Achieved	
11	MCG	Prince Vatika Mata Road	0.1	Achieved	
12	MCG	Dream Garden	0.1	Achieved	
13	MCG	Shop No.28 at Mata Road	0.01	Achieved	
14	MCG	Shop No. 18 & 19	0.01	Achieved	
15	MCG	Near Sector-5 Chowk	1	Achieved	
16	MCG	Near Sheetla Clinic	2	Achieved	
17	MCG	Tee Junction carrier and master SWD opposite Petrol Pump	2	Achieved	
18	MCG	BhimgarhKheri	2	Achieved	Connections disconnected on 22.5.2020
19	MCG	PalamVihar C-2 Block	3	Achieved	
20	MCG	Near PalamVihar	0.5	Achieved	

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. II	Discharge in MLD	Target Date	Status of Action Plan
21	MCG	Sarai Alawardi	0.6	31.10.2020	85% work completed for construction of Standalone STP, work held up due COVID-19 lockdown
22	MCG	Jahajgarh Village	1.5	31.12.2021	The sewage of Sectors 102 to 115 shall be treated at proposed 20 MLD STP at Jahajgarh for which sufficient land is already available with MCG. The work is likely to be completed by December, 2022. DPR had been prepared and Administrative approval to the work of construction of 20 MLD STP at Jahajgarh amounting to Rs 32.08 cr has been accorded by GMDA Authority during the meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. However, tender could not be floated considering the lockdown imposed due to recent epidemic of COVID-19
23	Panchayat Deptt	Dharampur Village	0.5	30-09-2020	PS, Dev. and Panchayat Deptt. Haryana vide his letter no. PRC/19/8560 Dated 28-08-2019 that waste water of village will be connected to STP of Clearlon Experts Pvt. Ltd. and funds will be provided by GP.
24	MCG	Locations under Box Type Storm Water Drain	3.2	30.6.2021	A committee of GMDA/MCG /HSIIDC/HSPCB has been constituted to resurvey the SWD for tracing the connections time to time. Some of the connections disconnected on 22.5.2020 and discharge is diverted
25	GMDA	Surbhi & Navyug Co-operative Society Sec-43	1	Achieved	
26	GMDA	Near entry of Gold Souk Sec 43	0.5	Achieved	
27	GMDA	Surya Society	1	Achieved	
28	GMDA	Near Park Sector 43	1	Achieved	
29	GMDA	Power Grid, Sector 43	0.5	Achieved	
30	GMDA	Unitech trade centre	0.5	Achieved	
31	GMDA	In front of children clinic DLF-IV	0.5	Achieved	
32	MCG	Sewage of Ashok Vihar	5	Achieved	
33	MCG	SWD of size 1x1 connected in Leg-II, near round about sector-5 on PalamVihar Road.	2	Achieved	
		Total	35.64		

Discharge diverted- 27.84 MLD

Balance discharge to be diverted/treated- 7.8 MLD

ACTION PLAN FOR CONTROLLING AND TREATMENT OF DISCHARGE IN LEG NO.III

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Target Date	Status of Action Plan
1	MCG	Vatika Chowk, Badshahpur	7.5	Achieved	Connection disconnected and discharge is diverted into main sewer line.
2	MCG/GMDA	Village Tikri	0	Achieved	Connection disconnected and discharge is diverted.
3	RO HSPCB (South)	Industrial discharge of Industries (Setup through C LU) Sector-34 and adjoining area (RO, HSPCB)	0	Achieved	There is no direct discharge of effluent from the industries Setup through C LU & Sector-34 and adjoining area. The joint team of HSIIDC, HSVP, MCG, HSPCB& GMDA inspected 100 units near Badshahpur drain in Sector 34 and Behrampur road since April 2019 to till date. Further, 88 No. of units were found complying and 12 no. of units were found non-complying w.r.t standards laid down for parameters of treated effluent as found exceeding the permissible limits and out of these, 3 no. of units have been closed / sealed by the board and 9 no. of units have modified their effluent treatment plants with rectification of said operational deficiencies and submitted performance security and requested for re-sampling. The recommendations of same has been sent to HQ Panchkula for permission of re-sampling. All large and medium scale units in the closed vicinity of the area have installed online effluent monitoring devices with further linkage and updation of the data to CPCB & HSPCB server. Also the cases for imposing the Environment compensation has been recommended to the competent authority.
4	MCG	Naharpur Roopa & unapproved area Rajiv Colony, Nitin Vihar, Khandsa Enclave etc.	4	31.08.2020	Out of 04 Nos.connection,02 Nos Connections have been connected with master sewer and work for balance 02 Nos connection of Hans Enclave, Rajiv Colony is in progress. Work is being held up due COVID-19 lockdown,
5	MCG	Discharge through RCC Drain of MCG Coming from Anaj Mandi to culvert at NH-8/ Mohammadpur Jharsa/ Narsinghpur	2	30.12.2020	The work of construction of 02 MLD STP at Mohammadpur Jharsa is in progress, 30% work completed. Work held up due to COVID 19 lockdown The discharge of Village Narsinghpur & Anaj Mandi will be diverted through newly proposed MPS at Village Khandsa into sewerage system

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Target Date	Status of Action Plan
6	MCG	RCC Drain of MCG Village Khandsa	2	31.03.2021	The administrative approval has been received from the Govt. vide Memo No. EE-I/DGULB/2020/707 dated 06.03.2020 amounting to Rs. 1143.51 lakh for construction of 15 MLD MPS at Village Khandsa, now the work is under e-tendering.
7	RO HSPCB	Industrial discharge of Industries (setup through CLU) flowing through kachcha drain merging into RCC Box drain near Plot No.756, Sector-37(RO,HSPCB)	0	Achieved	The joint team of HSIIDC, MCG & HSPCB conducted a survey on 16/7/19 onwards on the points on badshahpur drain. 45 No. of electroplating units in Sec-37 are connected with common CETP and the parameters of final treated effluent are within permissible limits with having online effluent monitoring device at final outlet of CETP with having further linkage and updation of the data to CPCB & HSPCB server. Further joint team inspected 32 no. of units in sector-37 since April 2019 to till date which are having their individual stand-alone ETP's and out of which 29 No. of units found complying, 03 No. of units identified which are having parameters exceeding the permissible limits in the final treated effluent against which action has been initiated. Rest, 22 No. of units are yet to be inspected by the joint team and the same shall be completed within 10 days. Further HSPCB has closed 33 No. of illegally operating/ Non-Complying units in the closed vicinity of Badshahpur drain. All large and medium scale units in the closed vicinity of the area have installed online effluent monitoring devices with further linkage and updation of the data to CPCB & HSPCB server. Also the cases for imposing the Environment compensation has been recommended to the competent authority against 2 no of units.
8	MCG	Discharge coming from Village GadauliKalan through drain of MCG	1.35	31.10.2020	Work of construction of 01 MLD STP at Gadauli Kalan is in progress under AMRUT scheme & 80% work completed. Work held up due to COVID-19 lockdown
9	Rural Development and Panchayat Department	Discharge from Village Dhankot	0.5	30.09.2021	Proposal had been submitted by Panchayat Raj Department to install STP. As Panchayat Raj Department doesn't has technical expertise, it has been decided that GMDA would execute the work as deposit work. The estimate for construction of STPs of capacity 2 MLD at village Dhankot has been framed amounting to Rs. 8.11 Cr and Administrative approval to the works has been accorded by GMDA Authority during the meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. However, tender could not be floated considering the epidemic of COVID-19 and hence, the action points to be achieved by 31-12-2020 is likely to be

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Target Date	Status of Action Plan
					delayed by nine months and Honble NGT may consider minimum extension of timelines for completion till 30-9-2021. Further, Development & Panchayat deptt has been requested vide letter dt 20.3.2020 to deposit the requisite funds with GMDA as works will be carried out as deposit work.
New Points					
10	GMDA	Culvert of SPR Sector-57(CGHS-1 Society)	7	Achieved	Connection disconnected and discharge is diverted into main sewer line.
11	MCG	Village Ghata	3.4	Achieved	Connection disconnected and discharge is diverted.
12	MCG	Wazirabad	2	Achieved	Work completed.
13	MCG	FazilpurJharsa	1.5	Achieved	Connection disconnected and discharge is diverted into main sewer line.
14	MCG	Village Islampur	4	Achieved	Connection disconnected and discharge is diverted into main sewerline.
15	MCG	Sector- 33 & 34	4	Achieved	Connections disconnected and discharge is diverted into main sewer line.
16	Panchayat	Khoh	0.5	Achieved	
17	Panchayat	Bas Khussla	0.25	Achieved	
18	Panchayat	Kasan	3.5	Achieved	
19	PHED	Manesar	2.5	31.12.2020	Work is in progress & 20 % work completed, but work held up due to non-granting of permission by NHAI for laying service along and crossing NH-8 which is under process and still awaited
20	PHED	NaharpurKasan	3.85	30.6.2021	Work is in progress and 90 % work of sewer line is completed. Permission from HSIIDC was required which has now been obtained, however, work is being held up due to COVID 19
21	HSIIDC	Sector-1 Manesar	0.5	Achieved	Diverted into sewerage system
22	MCG	Sihi & Kherki Daula	2	31.08.2020	Work awarded for connection of outfall sewer of Village Sihi & Village Kherki Daula with maser sewer line on NPR amounting to Rs. 72.00 lakhs & Rs. 9.50 lakhs. 70% work completed and work is held up due to COVID-19 lockdown, work will be completed by 31.03.2021.
23	GMDA	Locations under Box Type Storm Water Drain	5	30.6.2021	A committee of GMDA/MCG/HSIIDC/HSPCB has been constituted to resurvey the SWD for tracing the connections time to time

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Target Date	Status of Action Plan
24	HSVP/ GMDA	In-front of main gate of STP Behrampur (N 28025'11",E7702'0")	1	31.12.2020	Sewerage entering from SWD near Vipul Greens will be diverted into master sewer line by laying additional sewer line by GMDA.
25	HSVP/ GMDA	At Marble Market, Sector 34, side by SKN CNG Pump Station, Subhash Chowk to Hero Honda Chowk Road (N 28025'43",E 7701'15")	1	31.12.2020	The sewerage of colonizer area is connected to storm water drain and further entering into Badshahpur Drain will be diverted by laying additional sewer line parallel to storm water line by GMDA.
26	HSVP	Badshahpur Drain near M/s V&S, Behrampur Road, Gurugram (N 28036'10.216", E76087'42.122")	2	Achieved	Work completed
27	MCG	Near Village -Basai (N 28047'069", E 76096'211")	0.5	30.11.2020	Estimate for diversion of sewer from drainage system amounting to Rs. 49.00 lakhs has been approved. Work is under e-tendering.
28	HSI IDC	Near CETP Manesar on HSI IDC open drain (N28o22o47.0982", E76o55'11.757")	-	Achieved	-
29	GMDA	SaraswatiKunj (Wazirabad Bundh)	2	Achieved	
30	GMDA	SaraswatiKunj (Wazirabad Bundh)	4	Achieved	
31	GMDA	SaraswatiKunj (Wazirabad Bundh)	2.5	Achieved	
32	GMDA	Illegal cottage type colony operated sh. surrender 9811210275 adjacent at STP Behrampur	0.5	31.3.2021	GMDA to divert discharge into sewer line
33	GMDA	From HSVP storm water drain originating from Tikri Village passing Subhash Chowk & Sohna road with further meeting to Badshahpur drain in front of STP Behrampur.	0.5	31.3.2021	GMDA to divert discharge into sewer line.
34	MCG	Illegal cottage adjacent to Leg- III at Tikri behind Unitech commercial project with having approx 250 cottage	0.5	30.6.2020	Site visited and found that there is no discharge in Leg-III, soak pit has been provided at site by the owner. The sewer is being discharge through septage management.
35	MCG	New under construction plotted colony with sewer laid down to HSVP storm water drain passing over to Badshahpur Drain	0.5	30.06.2020	This is a unauthorized colony, there is no sewer line. The sewerage is being maintained through Septage Management by the developer.

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Target Date	Status of Action Plan
36	HSVP/GMDA	Domestic effluent originating from nearby colonizers near Subhash Chowk is connected to SWD and further connected to Leg -III drain behind wine shops	0.5	31.3.2021	Joint inspection of the officer of MCG,, HSVP & GMDA was carried out and found there is sewage flow in the SWD from the colonizers. Desilting of sewer lines is being carried out.
37	MCG	From HSVP storm water drain originating from sector 30, 31, Jharsa, Islampur at Subhash Chowk to Hero Honda Chowkroad near M/s HCG, CNG pump station, marble markets, Sec-34, Gurugram	0.5	30.10.2020	This flow belongs to colony near NaharpurRupa culvert. MCG to lay sewer and connect it with Master sewer line. Work is held up due to COVID 19 lockdown
38	MCG	From HSVP strom water drain originating from Hero Honda Chowk, Rajiv Chowk after Naharpur Rupa culvert at Sector 34 merging to Badshahpur Drain	0.5	31.03.2021	Joint inspection of the officer of MCG, HSPCB, HSVP& GMDA and found there is sewage flow in the SWD. MCG is to lay sewer line and connect it to master sewer line.
39	MCG	Sewage waste from group of rooms made by advocate Tanwar side by bestech orient project adjacent to NH-48	0.5	Achieved	Connection has been disconnected and sewerage is being maintained through septage management.
40	HSVP	From Badshahpur drain after mixing of both HSVP storm water drain at NH-48,near Bestech Orient Project Gurugram	0.5	31.12.2020	Connection to be disconnected
41	MCG	Gandhi Nagar Area	0.5	15.09.2020	Work for diversion of sewerage from drainage system held up due to COVID-19 Lockdown
42	MCG	Unauthorized colonies Basai Road	0.5	30.11.2020	Bids received, case is under rate approval.
43	MCG	Unauthorized area near Umang Bhardwaj Chowk	0.5	30.11.2020	Bids received, case is under rate approval.
44	MCG	Near NH-48 of Village- Khandsa	0.5	31.03.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa.
45	MCG	Near Shiv Mandir of Village- Khandsa	0.5	31.03.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa.
46	MCG	Near Shiv Mandirof Village- Khandsa	0.3	31.03.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa.
47	MCG	Near Carlton Overseas, Village- Khandsa	0.3	31.03.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa.
48	MCG	Near SocomecPvt Ltd, Plot No. 758, Sec-37	0.5	31.03.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa.
49	MCG	Near Plot No. 970 of Sector 37, CETP	0.4	31.03.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa.

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Target Date	Status of Action Plan
50	MCG	H Point of GMDA on Badshahpur Drain behind, Sector 37	0.2	31.03.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa.
51	MCG	Near Bus Stop at Village- Gadaulikalan/ GadauliKhurd.	0.3	30.11.2020	Bids received and case is under rate approval.
52	MCG	Satguru Apartment plot No. GH 22, Sector-52, Gurugram Latitude: 28 degree 25' 2" Longitude: 77 degree 04' 56.8"	0.1	Achieved	Discharge diverted
53	GMDA	Mayfiled Garden, Sector-51, Gurugram Latitude: 28 degree 25' 31.2" Longitude: 77 degree 04' 56.8"	0.1	31.12.2020	Connection needs to be disconnected and diverted by 31.12.2020.
54	GMDA	Gurugram University, Sector- 51 Latitude: 28 degree 25' 22" Longitude: 77 degree 04' 01.1"	0.1	31.12.2020	Connection needs to be disconnected and diverted by 31.12.2020.
55	GMDA	Master SWD on dividing road 40/45 Latitude: 28.449137 Longitude: 77.062592 Latitude: 28.448488 Longitude: 77.062493	0.1	31.12.2020	Connection needs to be disconnected and diverted by 31.12.2020.
56	GMDA	Master SWD on dividing road 48/33 Latitude: 28.4273239 Longitude: 77.0322031	0.1	31.12.2020	Connection needs to be disconnected and diverted by 31.12.2020.
57	MCG	Near Cyber park Sector-39 sewer line from Jharsa Master SWD on dividing road 39/46 Latitude: 28.444027 Longitude: 77.057877	0.1	30.09.2020	Work awarded to the agency, but same is held up due to COVID-19 lockdown.
58	MCG	Near Gate No. 5, Sector-46 sewerline from Sector-46 Master SWD on diving road 39/46 Latitude: 28.440542 Longitude: 77.054916	0.1	Achieved	Site visited and found sewer line is connected in the master sewer line.
59	MCG	Near Gate No. 5, Sector-46 sewerline from Sector-39 Master SWD on diving road 39/46 Latitude: 28.440542 Longitude: 77.054916	0.1	31.10.2020	Work awarded to the agency, but same is held up due to COVID-19 lockdown

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Target Date	Status of Action Plan
60	MCG	Near Gate No. 1, Sector-38 sewerlinefromSector-38Master SWD on diving road 38/39 Latitude:28.437574 Longitude: 77.045448	0.1	30.11.2020	Work awarded to the agency, but same is held up due to COVID-19 lockdown
		Total	80.25		

Discharge diverted- 45.35 MLD

Balance discharge to be diverted/treated- 34.90 MLD

Note: Due to closure imposed in view of COVID 19, this discharge has reduced considerably

ANNEXURE-A3

Sr. No.	Source of water	Quantity in MLD						
		2019	2020	2021	2022	2023	2024	2025
1	Canal Based	400	420	462	508	558	615	676
2	600 No. TW installed by MCG @ 200 LPM	58	58	58	58	58	58	58
3	TW installed by private agencies/ persons	60	60	60	60	60	60	60
	Total Water Supply(1+2+3)	518	538	580	626	676	733	794
4	Sewage generated (80% of W/S)	414	430	464	501	541	586	635
5	Waste water treated by colonizers and put to reuse (Haryana Govt. Notification dt 5.11.2019)	35	40*	60	70	80	90	100
6	Net sewage to be treated at STPs	379	390	414	431	461	496	535
7	Present Treatment Capacity of STPs	388						
	68 MLD Dhanwapur	68						
	100 MLD Dhanwapur	100						
	50 MLD Dhanwapur	50						
	120 MLD Behrampur	120						
	50 MLD Behrampur	50						
8	Sewage being received & treated at STPs	282	333					
	68 MLD Dhanwapur	54	65					
	100 MLD Dhanwapur	75	85					
	50 MLD Dhanwapur	43	48					
	120 MLD Behrampur	90	110					
	50 MLD Behrampur	20	25					
9	Balance capacity available at STPs	106	57					
10	Untreated sewage flowing in drains	108.6	51.30	0	0	0	0	0
	Leg-I	8.6	8.60					
	Leg-II	25	7.80					
	Leg-III	75	34.90					
11	Proposal for construction of STPs:							
A	Stand alone STP under construction	0	7	4	0	0	0	0
B	STP at Jahajgarh	0	0	20	0	0	0	0
C	Dhanwapur	0	0	0	100	0	0	0
D	CETP at Sector 34	0	0	0	20	0	0	0
E	CETP at Sector 37	0	0	0	9	0	0	0
F	CETP at Sector 18	0	0	0	1.5	0	0	0

G	CETP at IDC Sector 14	0	0	0	0.75	0	0	0
H	50 MLD STP at Behrampur	0	0	0	0	0	0	0
	Total Capacity	388**	395	419	550.25	550.25	550.25	550.25

*Waste water treated by STPs installed by DLF and put to reuse is 40 MLD.

**366 colonizers have installed STPs at their premises having total treatment capacity of 135 MLD. However, this treatment capacity has not been included in the above table.

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Pt. no.	Item	Progress stated in report w.r.t. GMDA	Submission/ clarification by GMDA
1	Status of Sewage Treatment Plant in the catchment area of River Yamuna.	<ul style="list-style-type: none"> Domestic Sewage Generated (MLD)- 450 MLD Existing Sewerage Treatment Plant Capacity in MLD-388 MLD Capacity Utilization in Existing STP in MLD-350 MLD Untreated/partially treated domestic effluent presently reaching to River Yamuna In MLD-100 MLD Proposed Sewerage Treatment Plant Capacity in MLD-151.5 MLD 	<p>Details had been submitted to RYMC vide email dt 19.6.2020 (refer Annexure-A1) wherein it was stated that:</p> <ul style="list-style-type: none"> Domestic Sewage Generated (MLD)- 430 MLD Existing Sewerage Treatment Plant Capacity in MLD-388 MLD Capacity Utilization in Existing STP in MLD-333 MLD Untreated/partially treated domestic effluent presently reaching to River Yamuna In MLD-51.30 MLD Proposed Sewerage Treatment Plant Capacity in MLD-162.50 M9LD <p>It is requested that the aforesaid discharge be considered by Hon'ble NGT.</p>
		Gurugram Town - 100 MLD untreated sewage being discharged through Storm Water Drain Leg-I, Leg-II and Leg-III (Badshapur Drain) because of slow progress in diversion of sewage.	<p>In compliance of the NGT order dated 11-09-2019 in OA no. 06 of 2012 – title Manoj Mishra V/s UOI, all the lines departments has committed to GMDA being Nodal agency that the points which are discharging untreated sewage in Storm water drains(SWDs) shall be plugged by 31-12-2020 as per Action plan annexed as Annexure A2 but due to prevailing epidemic of 'COVID-19' in the country, the lockdown had been imposed and all the development works except emergency services have come to standstill, so in view of the same, the target date of diversion of sewage needs to be extended for some points.</p> <p>However, considerable progress has been made to comply with the directions of Hon'ble NGT as 14.20 MLD out of 22.8 MLD in Leg-I, 27.84 MLD out of 35.64 MLD in Leg-II and 45.35 MLD out of 80.25 MLD in Leg-III has been diverted and still 51.30 MLD in all the three drains needs to be diverted/treated detailed. At present, 51.30 MLD untreated sewage is discharged through Storm Water Drain Leg-I, Leg-II and Leg-III (Badshapur Drain).</p>
2.	Status of Diversion of Sewage in approved areas.	-Nil-	-Nil-
3.	Status of	GMDA and ULB Department	All the line Deptt. are responsible for diverting the

GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY

	<p>Diversion of Sewage in unapproved areas</p>	<p>are responsible for not diverting 238.4 MLD sewage generated from unapproved areas of towns in the catchment area of River Yamuna. The work of diversion of sewage in all the Towns will not be completed by 31.12.2020 due to the Lockdown for COVID-19. The GMDA and ULB Department are responsible for the delay.</p>	<p>discharge. Progress made by GMDA, MC Gurugram and other Deptt. for diverting sewage from unapproved areas is as under:</p> <table border="1" data-bbox="774 365 1444 1030"> <thead> <tr> <th></th> <th></th> <th>GMDA</th> <th>MCG</th> <th>Other Deptt</th> <th>Total</th> </tr> </thead> <tbody> <tr> <td>Leg-I</td> <td>Discharge diverted</td> <td>6</td> <td>6.2</td> <td>2</td> <td>14.2</td> </tr> <tr> <td></td> <td>Balance discharge</td> <td>0</td> <td>7.6</td> <td>1</td> <td>8.6</td> </tr> <tr> <td>Leg-II</td> <td>Discharge diverted</td> <td>6.5</td> <td>21.35</td> <td>0</td> <td>27.85</td> </tr> <tr> <td></td> <td>Balance discharge</td> <td>1.5</td> <td>5.8</td> <td>0.5</td> <td>7.8</td> </tr> <tr> <td>Leg-III</td> <td>Discharge diverted</td> <td>15.5</td> <td>23.1</td> <td>6.75</td> <td>45.35</td> </tr> <tr> <td></td> <td>Balance discharge</td> <td>3.9</td> <td>18.65</td> <td>12.35</td> <td>34.9</td> </tr> <tr> <td>Tot al</td> <td>Discharge diverted</td> <td>28</td> <td>50.65</td> <td>8.75</td> <td>87.4</td> </tr> <tr> <td></td> <td>Balance discharge</td> <td>5.4</td> <td>32.05</td> <td>13.85</td> <td>51.3</td> </tr> </tbody> </table> <p>Note: All values in MLD</p>			GMDA	MCG	Other Deptt	Total	Leg-I	Discharge diverted	6	6.2	2	14.2		Balance discharge	0	7.6	1	8.6	Leg-II	Discharge diverted	6.5	21.35	0	27.85		Balance discharge	1.5	5.8	0.5	7.8	Leg-III	Discharge diverted	15.5	23.1	6.75	45.35		Balance discharge	3.9	18.65	12.35	34.9	Tot al	Discharge diverted	28	50.65	8.75	87.4		Balance discharge	5.4	32.05	13.85	51.3
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<p>4.</p>	<p>Status of Sewage Treatment and laying of sewer line in Faridabad.</p>	<p>-Nil-</p>	<p>-Nil-</p>																																																						
<p>5.</p>	<p>Status of Sewage Treatment and laying of sewer line in Gurugram</p>	<p>The GMDA has submitted Action Plan to stop the discharge of untreated effluent into Storm Water Drain, Leg-I, Leg-II and Leg-III (Badshahpur Drain) with a target date of 31.12.2020. Till then these Strom Water Drains will carry 75 MLD of untreated/partially treated effluent. There is no significant reduction of discharge noticed in these 3 Storm Water Drains. The HYMC is the opinion that the target date for diversion of sewerage may not be achieved by 31.12.2020 without expeditious action and strict enforcement by</p>	<p>Considerable progress has been made to comply with the directions of Hon'ble NGT as 14.20 MLD out of 22.8 MLD in Leg-I, 27.84 MLD out of 35.64 MLD in Leg-II and 45.35 MLD out of 80.25 MLD in Leg-III has been diverted and still 51.30 MLD in all the three drains needs to be diverted/treated detailed. Further, sincere efforts is being made to reduce the discharge to the extent possible by 31.12.2020, however, due to prevailing epidemic of 'COVID-19' in the country, the lockdown had been imposed and all the development works except emergency services have come to standstill, so in view of the same, the target date of diversion of sewage needs to be extended for some points.</p> <p>As submitted above, individual departments are responsible for taking action as per the action plan in their jurisdiction, however, It is evident from the table that GMDA has diverted 28 MLD discharge out of 33.4 MLD. MCG has diverted 50.65 MLD out of</p>																																																						

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		<p>officers of GMDA and MCG department.</p>	<p>82.70 MLD and other departments have diverted 8.75 MLD out of 22.60 MLD.</p> <p>GMDA has made sincere efforts in the compliance of the action plan. MCG and other departments need to be more pro-active towards the action plan and GMDA being nodal agency can only persuade the agency to achieve the targets but its upto the line departments to act on ground to ensure action plan is complied with as per timelines.</p>
		<p>Gurugram being a Metropolitan City discharging effluent through Najafgarh Drain, the following are the observations of HYMC for effective waste water management of the City. There is no verifiable data available regarding area wise waste water generation in Gurugram. In absence of such information it is not possible for gap assessment between waste water generation and disposal after treatment. • GMDA may be directed to undertake area wise critical assessment of waste water generation and disposal after treatment.</p>	<p>The Master Storm Water Drainage System, Gurugram comprises of three Master storm water main drains, namely Leg-I, II & III (Badshahpur Drain) having outfall into Najafgarh Drain. Now, NGT has made mandatory the pre-requisite conditions for disposal of the main drains to Najafgarh Drain that the water flowing in Master drains shall have parameters within the prescribed limits notified by CPCB vide its order 13.10.2017 i.e. BOD not more than 30 mg/ltr.</p> <p>Gurugram Metropolitan Development Authority (GMDA), Gurugram has been formed in the year 2017 for providing Master Services in its notified area. The Development of infrastructure in Gurugram has been taken up by multiple agencies such as HSVP, HSIIDC, MCG, Colonizers/Developers in phases. GMDA being Nodal agency carried out detailed survey in coordination with all line departments regarding diversion of untreated waste water flowing in these Master storm water drains (SWDs) in coordination with all these agencies to ensure Zero Liquid Discharge (ZLD) in main drains during dry weather except treated waste water from STPs.</p> <p>There are 5 STPs in operation at two locations having the total designed capacity as 388 MLD and its present utilization for the year 2019 is 333 MLD. The gap of 55 MLD will be utilized by diverting untreated waste flowing in the master SWDs to Master Sewerage System. It is further submitted that all 5 STPs & 1 CETP falling under the jurisdiction of GMDA are complying with the norms prescribed by CPCB. This is evident from the figures against various parameters being reported by online monitoring devices installed at these STPs/CETP and also corroborated from the test results conducted by HSPCB and reputed laboratory.</p> <p>The sewage generation in Gurugram Town has been critically analyzed by GMDA and same be referred at</p>

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			<p>Annexure-A3.</p> <p>GMDA at present has a treatment capacity of 388 MLD excluding 135 MLD treatment capacity created by the colonizers for reuse as the mandatory condition of the license. The monitoring of all the colonizer is in progress and it is considered that discharge at STP will be reduced by 50 MLD due to reuse by colonizers during 2020-21 and after implementation of the above projects, the domestic sewage treatment capacity of STPs in GMDA notified area after 31.12.2022 will be 550.25 MLD (against expected sewage generation of 501 MLD) which is sufficient to cater the demand of prospective population 2025 of 25.00 Lacs and Industrial effluent treatment capacity of CETP will be 86.25 MLD by the year 31.12.2022.</p>
6.	Status of Industrial Waste Water Pollution.	Existing CETP- 1 No. Complying CETP- 1 No.	GMDA agrees with the report submitted by YMC
7.	Septage Management Policy	-Nil-	-Nil-
8	Diversion and reutilization of Domestic Sewage generated from Villages.	Month wise action plan submitted by the department and the target date for compilation of diversion, treatment and reutilization of domestic sewage by 31.12.2020 seems to be unachievable because of the Lockdown for COVID19 and may extend beyond the target date.	Discharge of Dhankot, Bajghera and Dharampur village has to be diverted and treated by Development and Panchayat deptt. Dev. and Panchayat Deptt. Haryana vide his letter no. PRC/19/8560 Dated 28-08-2019 informed that waste water of village Dharampur will be connected to STP of Clearlon Experts Pvt. Ltd. The Dev. & Panchayat Deptt. requested GMDA to construct STPs at Dhankot and Bajghera as their deposit work. Tenders for the work have been floated through online bidding process with opening date as 03.07.2020, however, funds have still not been deposited by Dev. & Panchayat Deptt.
9	Status of Online monitoring Devises (OLMS) in Industries, STPs and CETPs.	-Nil-	Online Monitoring systems on all STPs & CETP have installed and connected with HSPCB & CPCB Server.
10	Compensation and accountability.	The Government of Haryana has not submitted any progress regarding Bioremediation and/or	The proposal for development of natural wetland for tertiary treatment of 400 MLD sewage near Najafgarh has been received for the reduction of BOD level from 50PPM to 30 PPM from Jamia Millia

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		<p>phyto-remediation or any other remediation measures taken in any of the drains carrying effluent to River Yamuna with effect from 01.01.2020.</p>	<p>Islamia (a Central University). However, the recent lockdown due to epidemic of COVID 19 has brought new insights as the BOD parameters of discharge just before the Najafgarh drain have reduced from 43.29 mg/l to 14.39 mg/l. Same quantum of water supply is still being provided to the residents during the lockdown and GMDA is of the view that expenditure on Phyto-remediation shall be made judiciously as current scenario clearly reflects that BOD levels are within limits. It can be concluded that domestic sewage generated during the lockdown is being treated to the desired parameters and existing STPs are working efficiently. It can also be indirectly implied that main sources of pollutants are industries closed during the lockdown contributing to high BOD and COD. It is the need of the hour that identification about the source of contributors of pollution and action against such polluting units be initiated by HSPCB.</p>
11	Domestic Effluent Treatment (Sewage Treatment Plant)	<p>The Status report gathered from GMDA indicating that all 5 existing STPs are reported to be complying. The HYMC could not inspect and assess the efficacy of these complying STPs due to Lockdown for COVID-19 pandemic. The compliance status of 52 Existing STPs including 05 not complying STPs as mentioned above will be ascertained after inspection and efficacy assessment by HYMC. The environmental compensation with shall be imposed in compliance to the Order of Hon'ble Tribunal dated 11.09.2019 if the STPs found not complying.</p>	<p>All the 05 No. STPs are complying to the prescribed parameters, hence, environmental compensation shall not be imposed.</p>
12	Industrial Effluent Treatment (Common Effluent Treatment Plant)	<p>Performance evaluation and technical audit carried the rectification/modification work suggested by Jamia Milia Islamia University for 02 CETPs (30 MLD and 25 MLD) at IMT Manesar. The GMDA stated that the CETP is now complying. The compliance status of all these</p>	<p>01 No. CETP is complying to the prescribed parameters, hence, environmental compensation shall not be imposed.</p>

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		CETPs will be ascertained after inspection and efficacy assessment by HYMC. The environmental compensation with retrospective effect shall be imposed in compliance to the Order of Hon'ble NGT dated 11.09.2019 if the CETPs are not found complying.	
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